

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1883-JK (LD ) of 2022**

**DATED:- 12 - 04 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Police Department (Home Department) as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 12- 04 - 2022

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary), Home Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Principal Secretary to Government, Home Department
6. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
7. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
8. Director Litigation, Srinagar/ Jammu.
9. Assistant Law Officer concerned
10. Officer In Charge Litigation(OIC).
11. Private Secretary to Chief Secretary for information of Chief Secretary.
12. Private Secretary to Secretary Law.
13. Incharge Website.
14. Government Order file.
15. Concerned file.

  
(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No. 1883-JK(LD) of 2022 dated 12.04.2022

S. No.	Unit	Case Titled	Case No.	Rank/Name & No. of the officer	Designation	Contact No.
1.	District Jammu	State Vs Ashok Kumar	FIR No. 41/2017 P/S Bagh-e-Bahu, Jammu	SP Mamta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014
2.	District Jammu	State Vs Shah Manzoor and Ors	FIR No. 38/2006 P/S Gangyal Jammu	SP Mamta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014
3.	District Jammu	Jhangir Ahmed Bhat Vs UT of J&K and Ors	FIR No. 110/2021 P/S Gangyal	SP Mamta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014
4.	District Jammu	State Vs Surya Parkash and Ors.	FIR No. 167/2016 P/S Bahu Fort, Jammu	SP Mamta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014
5.	District Jammu	State Vs Ashok Kumar and Ors.	FIR No. 66/2014 P/S Women Cell, Jammu	SP Mamta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014
6.	District Jammu	State Vs Mohammad Mureed	FIR No. 220/2019 P/S Bahu Fort, Jammu	SP Mamta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014
7.	District Jammu	State Vs Ranjeet Kumar	FIR No. 93/2021 P/S Gandhi Nagar, Jammu	SP Mamta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014

8-9  
12/4

8.	District Jammu	State Vs Sohan Lal	FIR No. 106/2016 P/S Satwari, Jammu	SP Mamta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014
9.	District Jammu	State through SHO P/S Gandhi Nagar Vs Jatinder Singh and ors.	FIR No. 24/2009 P/S Gandhi Nagar, Jammu	SP Manta Sharma PID No. JKPS-045864	SP City South Jammu	9469266014
10.	District Jammu	Charan Singh @ Charan Choudhary Vs State	FIR No. 52/2009 P/S Miran Sahib Jammu	SP Rammish Gupta PID No. JKPS-045853	SP Hqrs. Jammu	9469523888
11.	District Jammu	State Vs Kamal Choudhary and Ors.	FIR No. 42/2014 P/S Gandhi nagar	SP Rammish Gupta PID No. JKPS-045853	SP Hqrs. Jammu	9469523888
12.	District Jammu	State Vs Ashwani kumar	FIR No. 99/2005 P/S R.S.Pura jammu	SP Rammish Gupta PID No. JKPS-045853	SP Hqrs. Jammu	9469523888
13.	District Jammu	State Vs Vijay Kumar and others	FIR No. 02/2004 P/S Women Cell, Jammu	SP Rammish Gupta PID No. JKPS-045853	SP Hqrs. Jammu	9469523888
14.	District Jammu	State Vs Vinay Kumar @ Vicky and Ors.	FIR No. 98/2009 P/S Gandhi Nagar	SP Rammish Gupta PID No. JKPS-045853	SP Hqrs. Jammu.	9469523888
15.	District Jammu	State Vs Ranjeet Singh and Anr.	FIR No. 259/2017 P/S Gandhi Nagar	SP Rammish Gupta PID No. JKPS-045853	SP Hqrs. Jammu	9469523888
16.	District Jammu	State Vs Meenu Sharma	FIR No. 269/2014 P/S Gandhi nagar Jammu	SP Rammish Gupta PID No. JKPS-045853	SP Hqrs. Jammu	9469523888

8-9  
12/15

17.	District Jammu	State Vs Farooq Ahmed	FIR No. 01/2017 P/S Jhujjar Kotli	DySP Rahul Nagar PID No. JKPS- 155777	SD J West, Jammu	9419110398
18.	District Jammu	State Vs Bhagwan Dass (a) Bilu	FIR No. 164/2015 P/S Kana Chak Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
19.	District Jammu	State Vs Sunil Kumar	FIR No. 181/2011 P/S Jhujjar Kotli Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
20.	District Jammu	State Through P/S Domana Vs Asha Devi	FIR No. 121/2010 P/s Domana Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
21.	District Jammu	State Vs Raj Kumar	FIR No. 379/2013 P/S Domana Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
22.	District Jammu	State Vs Chain Singh	FIR No. 138/2007 P/S Domana Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
23.	District Jammu	State Vs Nazar Hussain and Ors	FIR No. 248/2020 P/S Domana Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
24.	District Jammu	State Vs Amresh Mandal	FIR No. 53/2011 P/S Jajjar Kotli	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
25.	District Jammu	State Vs Arun Kumar	FIR No. 68/2018 P/S Gharota, Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398

28  
12/14

26.	District Jammu	State Vs Bunty Kumar	FIR No. 73/2018 P/S Gharota, Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
27.	District Jammu	State Vs Mehar Singh @ Raju	FIR No. 117/2017 P/S Jhajjar Kotli, Jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
28.	District Jammu	State Vs Chika	FIR No. 179/2007 P/S Domana, jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
29.	District Jammu	State Vs Sanjeev Kumar and Ors.	FIR No. 45/2012 P/S Akhnoor	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398
30.	District Jammu	State Vs Vishal Sharma @ Vishu and Ors.	FIR No. 11/2008 P/S Domana jammu	DySP Rahul Nagar PID No. JKPS- 155777	SDPO West, Jammu	9419110398

8  
1/14